

(10)

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 24/10/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/20/2017  
NAME OF THE PETITIONER(S) : THEJESWAR  
NAME OF THE RESPONDENT(S) : SPECTRUM HI STYLE SHOPPERS PVT LTD + 4  
UNDER SECTION : 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

S.M. Meera Mshiden	R-S	
Preeti. S. Arasu	I-S	
B. Dhanaaraj	Ch. N. A.	

**ORDER**

Counsel representing both the parties are present. Counsel for petitioner submitted that they are filing rejoinder today and copy of the same will be furnished to the other side. He further stated that the respondents have not filed the revenue and expenditure statements for the months of August and September. Counsel for respondents stated that they will be filing the revenue and expenditure statements by 30.10.2017. The matter is adjourned for further proceedings. Put up on 17.11.2017 at 10.30 A.M.

-sd-  
K Anantha Padmanabha Swamy  
Member (Judicial)